



OFFICE ORDER NO. 76 OF 2020

Subject: Court and Office working hours for the Judicial Officer and employees of this court In view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.


- Refnce:**
1. High Court, Bombay Circular dated 20th March, 2020.
 2. This Office Order 69 of 2020, dated 23rd March, 2020
 3. High Court, Bombay Circular dated 23rd March, 2020.
 4. High Court, Bombay Circular dated, 26th March, 2020.
 5. High Court, Bombay Circular dated 15th April, 2020.
 6. High Court, Bombay Circular dated 04th May, 2020.

In pursuance of Hon'ble High Court, Bombay, Circular dated 04th May, 2020, I, Mahendra W. Chandwani, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY ORDER THAT from 05th May, 2020 till 18th May, 2020, only the remand work and other extremely urgent matters that cannot wait upto 18th May 2020, will be taken up by the Hon'ble Judges specifically assigned for taking up such work, provided that such urgent applications are registered before 01:00 p.m. The assignments of various charge for the period from 05th May, 2020 till 18th May, 2020 is issued separately. Arrangement for the period commencing from 19th May, 2020, will be made separately in due course.

It is made clear that except the Judges and the staff assigned for dealing with such work as mentioned in above para and other staff as may be required by Registry for any other urgent work relating to their departments, rest of Hon'ble Judges and staff will not be required to attend the Courts/Departments on from 05th May, 2020 till 18th May, 2020, by following the guidelines issued of Ministry of Home Affairs vide order No. 40-3/2020-DM-I(A) dated 01.05.2020 and specified in the Hon'ble High Court circular dated 04.05.2020.

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City Civil and Sessions Court,)
Greater Mumbai)
Date : 04th May, 2020)
Encl.: As above.


(M. W. Chandwani)
Principal Judge
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Copy forwarded with compliments for information to:-

1. All the Judicial Officers.
2. The Chief Metropolitan Magistrate, Esplanade, Mumbai.
3. The Secretary, DLSA Mumbai.


(M. W. Chandwani)
Principal Judge
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Copy to:-

1. The Registrar, City Civil Court, Gr. Bombay.
2. The Addl. Registrar (Civil), Main and Dindoshi Branches.
3. The Registrars (Sessions), City Sessions Court, Gr. Bombay.
4. The Addl. Registrars (Sessions), Main and Dindoshi Branches.
5. The Court Managers, Main and Dindoshi Branches.
6. All Dy. Registrars and Asstt. Registrars, City Civil and Sessions Court, Gr. Bombay and Dindoshi Court.
7. The Deputy Sheriff, Office of Sheriff Mumbai.
8. The President, Bar Association, City Civil and Sessions Court at Gr. Bombay.
9. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay.
10. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
11. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
12. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
13. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
14. Office order file


(Sudhir S. Purekar)
Registrar